

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**STARRED QUESTION NO. 257**  
TO BE ANSWERED ON 22/12/2021

**STATUS OF SAGY**

257 DR. SUBRAMANIAN SWAMY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has implemented a scheme known as Saansad Adarsh Gram Yojana ( SAGY) and directed each Member of Parliament to adopt villages:
- (b) if so, the details thereof;
- (c) the total number of such villages selected for SAGY in the last five years;
- (d) whether it is a fact that MPs have expressed reservation on the low pace of progress on these projects; and
- (e) whether there is any monitoring agencies to monitor developments in these villages?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI GIRIRAJ SINGH)

(a) to (e): A statement is laid on the Table of the House.

**Statement referred in reply to Rajya Sabha Starred Question No. 257 on ‘Status of SAGY’ scheduled for answer on 22 December 2021**

---

(a) & (b) : It is a fact that Saansad Adarsh Gram Yojana (SAGY) was launched on 11th October 2014 with the aim of creating holistically developed model Gram Panchayats(GPs) across the country. The vision of Hon’ble Prime Minister is to improve the standard of life of the villagers and the holistic development of the GPs identified under SAGY so that they get transformed into models for others.

Under the SAGY framework, the development of Gram Panchayats (GPs) has been envisaged through the convergence and implementation of existing Government Schemes and Programmes under the administrative control of respective Ministries without allocating additional funds.

(c): The Hon’ble MPs have identified 1740 Gram Panchayats under SAGY in the last five years.

(d): As per latest data on scheme portal([saanjhi.gov.in](http://saanjhi.gov.in)), the SAGY GPs have been successful in completing the implementation of 54,450 projects (64%) out of the 84, 981 planned under their VDPs. There is continuous progress of the identified GPs as per their Village Development Plan as there are nodal officers at GP level and District level to monitor the progress. The progress is also reviewed by the incumbent MP.

(e): The scheme is monitored at various levels. There is a charge officer for the identified Gram Panchayat, who works for coordination for implementation of development plans. The monitoring of the scheme at the district level is done by the District level Committee and at the state level the plan is monitored by the State level Empowered Committee. Similarly, at the national level, monitoring is done by the committee constituted under the chairmanship of Secretary, Rural Development Department and the plan is also reviewed by the National level Committee constituted under the chairmanship of the Minister of Rural Development.

\*\*\*\*\*